

Government on certain matters, and if the State Governments or the Union Government want to take any steps, they have to consult the other.

Shri T. B. Vittal Rao: Has the Indian Iron and Steel Company recommended to the Government that these industrial relations should be taken up by the Central Government?

Shri L. N. Mishra: I am not aware of it.

Shri S. M. Banerjee: May I know whether it has been brought to the notice of the hon. Minister that there have been gross violations of labour laws in some of the steel plants owned by the Government itself? What steps are taken by the Labour Ministry to see that these are implemented?

Shri L. N. Mishra: Recently the Ministry of Steel, Mines and Fuel have replied that most of the labour laws have been now made applicable to the public sector steel industry.

Shri S. M. Banerjee: I want to know whether it is a fact that in none of the steel plants whether in Bhilai, Rourkela or Durgapur works committees are functioning and there is no quorum in which the workers can ventilate their grievance. What steps have been taken by the Government to see that Works Committees function.

Shri L. N. Mishra: It is a fact that works committees and joint negotiating machinery have not yet been set up. They are in the preliminary stages. But, the management has assured that when the factory goes into full production, they will take up these things.

Shri T. B. Vittal Rao: May I know if this item will be put down in the agenda for the next Standing Labour Committee?

Shri L. N. Mishra: I do not think so.

Ban on Publications Questioning Indian Frontiers

*698. **Shri A. M. Tariq:** Will the Prime Minister be pleased to refer to

the reply given to Starred Question No. 918 on the 15th December, 1959 and state:

(a) whether the entry of any book, periodical, pamphlet or other document which contains any words, signs or visible representations questioning the frontiers of India has been stopped under the notification published in the Gazette of India on the 26th November, 1959;

(b) if so, the names of such publications; and

(c) the action taken in the matter?

The Deputy Minister of External Affairs (Shrimati Lakshmi Menon):
(a) Yes, Sir.

(b) A list is placed on the Table of the House. [See Appendix II, annexure No. 73].

(c) The publications were either seized by the State Governments or detained by the Customs authorities. In some cases the Customs authorities were alerted to prevent the import of the publications into India.

Shri A. M. Tariq: May I know in what year these booklets or pamphlets were stopped and whether their entry was stopped or circulation was stopped?

Shrimati Lakshmi Menon: Action is taken under the Sea Customs Act. There is a general ban under the Sea Customs Act of 1878 and this particular notification was issued on 26th November, 1959.

Shri A. M. Tariq: May I know, if it is in 1959, how the 59th edition of Pears Cyclopaedia which was only published in early 1960 got entry into India? Also may I know how this Political Biography of Nehru, written by Michael Bretcher, which was published in 1959, and then, very lately, the History of Gen. Thimmaiah got entry into this country?

Mr. Speaker: These are details. How does he expect the hon. Minister to say?

Shri A. M. Tariq: These are important questions. According to this order, no such book can enter India. How is this Pears Cyclopaedia, latest 59th edition, circulated?

Mr. Speaker: There are hundreds of publications. These are individual cases.

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): It is obviously—I feel so—not desirable to take steps because there is some minor divergence in a map anywhere. There are all kinds of books coming from all over the world. If you pounce upon every book and look into everything, there is some deviation or divergence. It is neither becoming nor helpful. The main aim is, if these are used for propagandist activities, we try to stop them.

Shri A. M. Tariq: May I draw the hon. Prime Minister's attention to the very important book, that is, *Political Biography of Shri Jawaharlal Nehru*, written by the world-famous writer, Michael Brecher. This book was edited after he consulted leaders of India and the Ministry of External Affairs. In that book he has shown Kashmir as disputed territory. May I know what action Government of India have taken?

Shri Jawaharlal Nehru: None. We do not intend to. It is obvious that in a book like that, we may not like what he has written or what he may depict in a map. I think that in all normal practice, it will be highly improper for us to stop books or papers coming that way because it does not agree with our outlook.

Mr. Speaker: I thought the hon. Member said that they were distributed by the External Affairs Ministry.

Shri Jawaharlal Nehru: I do not think so.

Shri A. M. Tariq: I never said that. I said it was edited with the knowledge of the External Affairs Ministry.

Shri Vidya Charan Shukla: The statement laid on the Table of House lists a periodical China Reconstructs which has been banned twice. Is it not a fact that this periodical is freely circulated in India and only after it has reached all people, the Government notices that this is something objectionable and then action is taken. Will action be taken to prohibit the entry of this periodical on a permanent basis?

Mr. Speaker: How can this be done? Shri Thirumala Rao.

Shri Thirumala Rao: In view of the incorrect map put in the Biography of Nehru, will the External Affairs Ministry draw his attention and see that the mistake is corrected when the Second edition is brought?

Shri Jawaharlal Nehru: No, Sir. Here is a man who shows a certain part of India, namely, Kashmir State or a part of it in a particular way, as disputed or what not. Our view is different. He deals with that matter in his book. How can you force him to do anything by going on drawing his attention? He knows that very well.

Attack on Indian Diplomat's Wife in Congo

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{ Shrimati Mafida Ahmed:
Shri Raghunath Singh:
Dr. Ram Subhag Singh:
*669. } Shri H. N. Mukerjee:
Shri Tangamani:
Shri Prabhat Kar:
Shri S. M. Banerjee:
Shrimati Ila Palchoudhuri:

Will the Prime Minister be pleased to state:

(a) whether it is a fact that the wife of the Indian Diplomat in Congo was roughly handled on 11th November, 1960 by Col. Mobutu's soldiers; and

(b) if so, the details thereof?